## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

## PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.84/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No.82/2015		
NAME OF THE COMPANY	Achala Gold Agritech Investments Ltd		
NAME OF THE PETITIONER(S)	V B Hari Prasada Raju & (5) Others		
NAME OF THE RESPONDENT(S)	Achala Gold Agritech Investments Ltd & Others		
UNDER SECTION	397/398		

#### **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V-Venkata Rami Leddy	Consert of A Retal inerg	9542239039	V.V.2.

### Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. chidambaron R&RIS	PCS	9849056652	Ay
			7

Heard Shri V.Venkata Rami Reddy, Learned Counsel for the Petitioner and Shri S.Chidambaram, Learned PCS for the Respondent (R2-15)

At the request of the learned counsel for the Petitioner, post the case on 24.11.2017

Member (T) bm

Member (J)